

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

PETITION NUMBER : CP/74/2017
NAME OF THE APPLICANT : PRODAPT INFRASTRUCTURE HOLDINGS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M. KANUNAN	Joint Director, O/o. R.D., MCA	Kan
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2)	K. RAMASAMY Gov. MOUTH KUNAR	Counsel for Petitioner	Curly
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ORDER

Counsel for the applicant present. Representative from the office of the RD present. Time is extended at request for hearing submissions. Put up alongwith connected matters on 10.01.2018.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)